

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:855
ANSWERED ON:27.11.2014
E - PRI PROJECT
Puttaraju Shri C.S.

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the e-PRI project for Information Technology enabled services in Panchayati Raj Institutions (PRIs) is being progressively implemented in all States of the country;
- (b) the number of PRIs which deliver IT enabled services in the country, State-wise; and
- (c) the number of PRIs covered under the e-PRI project and the type of IT enabled services delivered by such Panchayats in West Bengal during the last three years and the current year ?

Answer

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI NIHAL CHAND)

(a) Yes, Madam.

(b) One of the Software Applications namely ServicePlus has been developed under e-Panchayat MMP for electronic delivery of services to citizens. In Maharashtra, 33 Zilla Panchayats and 5,223 Gram Panchayats are already using this Application to provide services electronically. Similarly, in Chhattisgarh, 2960 Gram Panchayats are using this Application to provide services electronically. Some States like Karnataka, West Bengal and Kerala also have their own State-specific e-Governance initiatives through which services are being delivered electronically through Panchayats.

(c) The e-Panchayat MMP aims to e-enable the functioning of all the PRIs and equivalent rural local bodies in the country. In West Bengal, during the last three years, birth and death certificates, trade registration certificates, provisional residential, caste and income certificates have been delivered electronically through Gram Panchayats using the Gram Panchayat Management System (GPMS) software. During the current year also these services are being provided.